

**"OFFICE ORDER"**

In supersession of Registry Office Order No. HHC/Admn.1(18)/78-XV-24640-47, dated 24.09.2016, Hon'ble the Acting Chief Justice has been pleased to re-constitute the Local Purchase Committee to survey the market to ascertain the reasonableness of rates, quality and specification and identify the appropriate supplier for purchase of goods costing above Rs. 3000/- and upto Rs. 1,00,000/-, consisting of the following Officers, with immediate effect:

1. Deputy Registrar (Estt.)
2. Deputy Registrar (O&A)
3. Assistant Registrar (GAD)

In the absence of any of the aforesaid members of the committee, the Assistant Registrar (Accounts) shall act as one of the member.

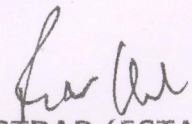
**BY ORDER**

**REGISTRAR GENERAL**

**Endst.No.HHC/Admn.1(18)/78-XV- 35243-49 Dated: 15.12.2017**  
**Copy forwarded for information to:-** 76

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/ Registrar (Estt.)/Registrar (Accounts);
3. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
4. All the above officers (by name);
5. All Section Officers/Public Relation Officer/Estate Officer/Protocol Officer/Chief Librarian;
6. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
7. Guard File.

(From Sl. Nos. 1 to 7, High Court of H.P. at Shimla- 171 001).

  
**REGISTRAR (ESTABLISHMENT)**